(vi) S.O. 728(E) published in

section 18AA of the Industries (Development and Regulation) Act, 1951:

- (i) S.O. 660(E) published in Gazette of India dated the 1983 14th September, regarding extension of period of take over of management of Messrs Bengal Potteries Limited, Calcutta, beyond five years.
- (ii) S.O. 695(E) published in Gazette of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Plyboard Industries Limited, Pampore, beyond five ycars.
- Gazette of India dated the 29th September. 1983 regarding extension of period of take over of management of Messrs Somasundram Super Spinning Mills, Muthanendal beyond five years.

(iii) S.O. 697(E) published in

(iv) S.O. 699(E) published in Gazette of India dated 29th September. 1983 regarding extension of period of take over of management of Messrs 1 .... Aluminium Corporation of India Limited, Calcutta beyond five years.

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S.O. 718(E) published in Gazette of India dated the 7th October, 1983 Call Mary regarding extension of period of take over of management of Messrs Motor and Machinery \* - . · . · Mamufacturers Limited. Calcutta, beyond five \* (1) 15 ma Years. "

- Gazette of India dated the 11th October, 1983 regarding extension of period of take over of management of Messrs Durga Cotton Spinning? and Weaving Mills Limited, Konnagar, beyond five years.
- (vii) S.O. 790(E) published in Gazette of India dated the 2nd November, 1983 regarding extension of period of take over of management of Messers Ganesh Flour Mills Company Limited, Delhi. beyond five years. [Placed in Library. See No. LT-7176/83]

Annual Report of and Statement review on Sree Chitra Tirunal Institute for Medical Sciences and Technology Trivandrum, for 1942-83, Birbal Sahni Institute of Palacobotany, Locknow for 1982-83, Maharashtra Association for Cultivation of Science, Pune for 1982-73 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENE-RGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI V. SHIVRAJ PATIL): I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 1982-83.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tirunal 9 M 1 14 19 6 Institute for Medical Sci-\* 8. 8 5.14 ences and Technology,

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Trivandrum, for the year **A**: 1982-83. [Placed in Lib-

. . rary. See No. LT-7177/ 1.50

A copy of the Annual

Report (Hindi and English versions) of the Birbal Sahni Institute of Palaco-

botany, Lucknow, for the year 1982-83 along with Audited Accounts. (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of

the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1982-83. [Placed in Library. See LT-7178/83] (3) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for Cultivation of Science,

Pune, for the year 1982-

83 along with Audited Accounts. (ii) A statement (Hindi and English' versions) regarding Review by the Government on the working of the Maharashtra Association for the Cultivation of Science, Pune for the year 1982-83. [Placed in Library. See No. LT-7179/83]

(4) (I) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan

Geology, Dehradun, for the year 1982-83 along with Andited Accounts. . (ii) A statement (Hindi and

English versons) of the

regarding Review by the

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of Himalayan Geology, Dehradun, for the year 1982-83. [Placed in Lib-, rary. See No. LT-7180/ 83] A copy of the Annual Report (Hindi and Eng-

Government on the work-

ing of the Wadia Institute

versions) of the Indian Association for the Cultivation of Science. Jadavpur, Calcutta for the year 1982-83 alongwith Audited Accounts. (ii) A statement (Hindi and English versions) regard-

ing Review by Government on the working of the Indian Association for the Cultivation of Science, Jadavpur, Calcutta, for the year 1982-83. [Placed in Library. See No. LT-7181/83]. (6) (i) copy of the Annual

> Report (Hindi and English versions) of the Raman

> > yoar

Research Institute, Bangalore, for the 1982-83 along with Audited Accounts. (ii) A statement (Hindi and English versions) regard-Review by the Government on the working of the Raman Research Institue, Pune,

the year 1982-83. Placed in Library. See No. LT-7182/83 7. (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year

÷ ... 1982-83 along with Audi-\* F . 4: ted Accounts.

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- Papers Laid

1982-83

Review by

of the National

Government on the work-

Remote Sensing Agency,

Hyderabad, for the year 1982-83. [Placed in Lib-

rary, See No. LT-7183/83]

A copy of the Annual

Report (Hindi and English

versions) of the Indian

National Science Academy

New Delhi, for the year

English versions) regard-

ing Review by the Govern-

ment on the working of

the Indian National

Science Academy, New

Delhi, for the year 1982-

83. [Placed in Library.

A copy of the Annual

Report (Hindi and English

versions) of the Physical

Ahmedabad, for the year

1982-83 along with Audi-

English versions) regard-Review

Government on the work-

Ahmedabad, for the year

1982-83. [Placed in Lib-

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(ii) A statement (Hindi and

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See No. 7184/83]

Research

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Notification under Mines and Minerals

(Regulation and Development) Act and Review on and Annual Report of Kudremakh Iron Ore Ltd., Bangalore

for 1982-83

THE MINISTER OF STATE OF

THE MINISTRY OF STEEL AND

MINES (SHRI N.K.P. SALVE): I beg

ted Accounts.

Audited Accounts.

(ii) A statement (Hindi and

along with

- English versions) regard-
- (ii) A statement (Hindi and

- - - to lay on the Table :
      - (1) A copy each of the following Notifications (Hindi and English versions) under section 28
      - of the Mines and Minerals (Regulation and Development) Act, 1957:
        - (i) The mineral Concession (Second Amendment) Rules, 1983 published in Notification No. G.S.R. 645 in Gazette of India

dated the 3rd September,

- (ii) S.O. 3074, published in Gazette of India dated the 6th August, 1983 authoof Karnataka. [Placed in Library. See No. LT
  - rising the Geological Survey of India to carry out such dotailed investigations for the purpose of obtaining such information as may be necessary in the areas specified in notification in the State

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A copy each of the following

papers (Hindi and English

by the Govern-

ment on the working of

the Kudremukh Iron Ore

Company Limited, Banga-

lore, for the year 1982-

with

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Report of

Iron

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- versions) under sub-section (1) of section 619A of the Companies Act, 1956: Review
- (i)

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- - (ii) Angual Kudremukh Company Limited, Bangalore, for the year 1982-83 along

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- Accounts and the comments of the Comptroller
- and Auditor General thereon. [Placed in Li-12 Pann